

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2017 &
IA NO. 231 OF 2017**

Dated: 12th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Lanco Kondapalli Power Ltd.

.... Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Molshree Bhatnagar

Counsel for the Respondent(s)

:

Mr. P. V. Dinesh
Ms. Arushi Singh for R-1

Mr. Venkita Subramaniam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**